MINISTRY OF LABOUR

NOTIFICATION

New Delhi, the 6th March, 1976

S.O. 175(E).—In exercise of the powers conferred by sub-section (3) of section 10 of the Equal Remuneration Act, 1976 (25 of 1976) the Central Government hereby appoints the 8th day of March, 1976, as the date on which the said Act shall come into force in respect of employments in banks, insurance companies and other financial institutions.

T. S. SANKARAN, Jt. Secy.

[No. P. 11025/61/75-WC].

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